

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.197 of 2011 & IA No. 302 of 2011,
Appeal No.119 of 2012 & IA No.228 of 2012**

Dated : 21st November, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Vidarbha Industries AssociationAppellant(s)
Versus
Maharashtra State Electricity Distribution
Co. Ltd. & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umapathy

**Counsel for the Respondent(s): Ms. Puja Priyadarshini for R.1
Mr. Buddy A. Ranganadhan for R-2**

ORDER

Comprehensive Written submissions have been filed by the Appellant and the Commission in both the Appeals. The Learned Counsel for the MSEDCL is filing her written submissions today in the Registry after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk